

the availability of the raw material which are used in those industrial undertakings.

Narora Atomic Power Plant

*287. SHRI ANAND SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the proposed site of the Atomic Power Plant at Narora falls on the known Seismic fault area;

(b) if so, whether Government have carried out proper investigations in this regard particularly in the context of Cheronobyl accident in the Soviet Union; and

(c) if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) The site of the Narora Atomic Power Project is located in a part of the country that is subject to low intensity seismic disturbances. Most of the Indo-Gangetic plain has this characteristic. The plant is designed to operate satisfactorily under seismic conditions that may be experienced at the site and to reach a safe shut down state when the severity of earthquake exceeds a certain intensity.

(b)&(c) In arriving at the design, internationally accepted practices and the specific recommendations of the School for Training and Research in Earthquake Engineering, Roorkee, have been adopted. Government is constantly reviewing safety of nuclear power stations and based on the expert technical advice, design and operating practices at these stations are improved to ensure that accident do not occur.

SHRI ANAND SINGH : About the location, now it is clear from the answer

given, not only by the Government, but also according to its higher officials that the site falls on seismic fault area. In this connection, I would also like to know whether it was discovered before selecting the site, or after selecting it viz. that this was being constructed on a fault area, the work being done there a mere patch-work, or it was considered earlier, and incorporated in the design itself ?

Secondly, why additional money has been put in to counter this one consideration i. e. its being on a seismic fault area ?

SHRI SHIVRAJ V. PATIL : The Committee which was appointed for this purpose knew that this area was in a seismic region. While coming to the conclusion that the plan, should go to that area, they examined this aspect also. So, when the design was made, the seismic conditions in that area were kept in view, and the practices which are followed internationally, i. e. internationally accepted practices are followed in designing the structure and having the equipment in this area.

One thing which should be clear to us is that the entire Gangetic region suffers from seismic conditions. The second thing to be remembered by us is that Japan is one of the countries which suffers from earthquake conditions; yet Japan is having 31 atomic reactors of this nature, and it is going to have ten more atomic reactors or units there. So, the designs are available in the country and internationally, to see that the earthquakes do not affect this kind of activities.

SHRI ANAND SINGH : The second question is about the safety, and the three major considerations in that regard. The first is Ganges on whose banks it is situated, the second the environment and the third is the people living around. I would like to know from the Minister what special steps have been taken to protect the Ganges from affluents, seepage or leakage from this plant, not only in the case of accidents, but even otherwise.

The next point is about environment : has a background radio-active study

been made, and will day-to-day monitoring be done to find out whether the level does not go beyond the internationally prescribed level; and then, most importantly, is there any programme to educate the people who will live around this area, and to inform them about the hazards of living next to radio-active zones? Children may come and pick up an innocent-looking piece of metal which might be radio-active and dump it into a well or carry it home. We have just seen one accident happening, perhaps in Tarapur or somewhere else I do not know, where people tried to steal these innocent-looking but radio-active pencils, and they are in a critical condition in a hospital. Will Government educate the people? Is there any such programme to educate people around, and to inform them about these hazards, so that they may not get hurt in this plant environment?

SHRI SHIVRAJ V. PATIL : There are stringent procedures laid down to provide safety in these plants. First of all, the structure of the plant is such that the accidents will not occur. We have the pile structure, and we have the very strong foundation.

Secondly, the equipments which are used in these plants have special facilities to absorb shocks which may occur because of earthquakes. They have shock-absorbing capacity. Then the links are such that the shocks which may occur because of earthquakes will not slacken them. These are the procedures as far as structure and equipments are concerned.

Effluents from the plant will not be allowed to flow into the Ganges. That kind of question does not arise at all. So, there is no question of polluting the water in the river. Again, if any pencil, fuel pencil is stolen from there, and if it is found outside, that is altogether a different question. It is not a question of providing a plant over there, but it is a question of providing safety to the pencils themselves. So, we have a procedure for that also. These pencils are not freely available; fuel elements are not easily available. They are kept in safe custody; they are

not easily available; they are not allowed to go outside; and these precautions are already taken not only at this plant but also at other plants. There is no question of any hazard arising out of the theft of fuel element from the plant also.

SHRI SURENDRA PAL SINGH : According to the international regulation on the subject, it is laid down that before a final decision is taken in regard to the site of a power station of this nature in the seismic zone, it is necessary to carry out a micro seismic observations on the site over a long period of time in order to determine and monitor the actual energy discharges from the faults. May I know if this has been done in the case of Narora Power Plant?

SHRI SHIVRAJ V. PATIL : We have studied the history of 300 years of the earthquakes that have taken place in that area, and then we have taken a decision.

SHRI E. AYYAPU REDDY : Which portion of India is free from seismic disturbances? Has the Deccan Plateau been identified as an area which is ideal for location of atomic power plant?

SHRI SHIVRAJ V. PATIL : In fact, there is no place in the world which is 100 per cent free from seismic conditions. Our country is divided into different zones—zone 1, zone 2, zone 3 and zone 4. Deccan Plateau is comparatively supposed to be stable and Tarapore where the atomic power station is built, the first atomic power station, was supposed to be very stable area. But now scientists are saying that it also is not so stable; they are shifting it from the first zone to the second zone. As the knowledge about earthquakes develop and we start understanding as to how and in what condition earthquakes take place and all those things, we will be taking precautions. But the question whether we have provided enough precautions, whether we have provided enough safety measures to see that earthquakes do not cause any hazard, is carefully looked into.

PROF. MADHU DANDAVATE :
Is the Parliament House free from it ?

**Probe into illegal entry of Kuwaitis at
Trivandrum Airport**

+

*288. **SHRI C. JANGA REDDY :**
DR. A. K. PATEL :

Will the Minister of HOME AFFAIRS
be pleased to state :

(a) the findings of the inquiry into
the illegal entry of the two Kuwaiti
nationals at the Trivandrum Airport;

(b) what were the past activities of
the two Kuwaitis due to which their entry
into India had been banned;

(c) whether they are high office—bearers
of the 'World Muslim Minority Commu-
nity'; and

(d) whether the said 'World Muslim
Minority Community' has any branch in
India ?

**THE MINISTER OF STATE IN THE
DEPARTMENT OF INTERNAL SECUR-
ITY (SHRI ARUN NEHRU) :** (a)
The findings of the inquiry are awaited
from the Government of Kerala.

(b) The Kuwaiti nationals were placed
on 'Prior Approval Category' because of
their undesirable activities.

(c) According to available informa-
tion Shri Al Sayed Yusaf Sayed Hashim
Al Refai is the President of World Muslim
Minority Commission and Shri Shaikh
Anwar S. Yaqub Al Refai is his assis-
tant.

(d) The Government are not
aware of the existence of any such Branch
in India.

[*Translation*]

SHRI C. JANGA REDDY : Mr.
Speaker, Sir, the persons who had come

from Kuwait continue to stay here al-
though it is now more than six months
since they came to India. In spite of the
fact that the Chief Minister of Kerala
was summoned here and reprimanded, he
has not submitted the report of inquiry so
far. I would like to know from the hon.
Minister why they are not being jailed
after holding a C.B.I. inquiry against
them ?

[*English*]

SHRI ARUN NEHRU : As I have
already said, we are awaiting a report
from the Kerala Chief Minister. We have
indicated to him.....

SHRI C. JANGA REDDY : Why ?

SHRI ARUN NEHRU : If he is not
willing to listen to us ? What can I do ?
Please listen to me what I am saying. We
have already said in the House that this
is a very serious matter and we view it in
a very serious manner. We have told the
Chief Minister of Kerala that we must
have the report urgently so that we can
take further action in the matter.

[*Translation*]

SHRI C. JANGA REDDY : Mr.
Speaker, Sir, my simple question is that
when the report of inquiry has not been
received from the Kerala Government,
why a C.B.I. inquiry is not being ordered ?
The Chief Minister of Kerala needs their
help to stay in power and that is why he
is not expelling them. I would like to
know from the hon. Minister why a C.B.I.
inquiry is not being ordered ?

[*English*]

SHRI ARUN NEHRU : I don't
think we should attribute motives to any
one. There is no necessity of mention-
ing either Chief Minister or anybody else.
We will investigate the case and suitable
action will be taken. Why do you people
want to take political capital out of it ?

[*Translation*]

SHRI C. JANGA REDDY : Mr.
Speaker, Sir, I want my question to be